of Power. Model Bidding Documents (MBDs) comprising the Model Request for Qualification, Model Request for Proposal and the Model Power Supply Agreement for construction and operation of Thermal Power Stations set up on Design, Build, Finance, Own and Operate (DBFOO) basis have also been finalized and circulated on 8th November, 2013.

As per available information, none of the Distribution Utilities have procured power since issue of the new Model Bidding Documents (MBDs) for projects on DBFOT and DBFOO basis.

(c) and (d) Does not arise in view of reply to (a) and (b) above.

Popularisation of solar energy in the country

- 607. SHRI BASAWARAJ PATIL: Will the Minister of POWER be pleased to state:
- (a) the details of production and requirement of hydro, nuclear and solar electricity in the country; and
- (b) the steps taken by Government to popularize solar energy for permanent self-sufficiency?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The total requirement of electricity during 2013-14 (up to Oct.'13) was 5,92,943 MU. Central Electricity Authority (CEA) monitor generation from conventional energy sources *i.e.* Coal, Hydro, Nuclear (above 25 MW capacity) only. The details of electricity generated from these sources during 2013-14 (up to Oct.'13) is as under:

Source	Generation (MU)
	2013-14 (up to Oct.' 13)
Thermal	443648.57
Hydro	93850.63
Nuclear	19107.1
Import from Bhutan	4986.82
Total	561593.12

As regards solar electricity, the total installed capacity of Grid Connected Solar Power Projects, as per Ministry of New and Renewable Energy of the Government of India, is 2101 MW, which is targeted to be enhanced to 10,000 MW by 2017.

- (b) The following steps have been taken by the Government to popularize solar energy for permanent self-sufficiency:
 - (i) Government of India has lunched Jawaharlal Nehru National Solar Mission (JNNSM) on 11th January, 2010. The Mission targets deployment of 20,000 MW of grid connected solar power by 2022 in three phases.
 - (ii) Grant of subsidy on off-grid applications.
 - (iii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
 - (iv) Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday.
 - (v) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
 - (vi) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
 - (vii) Several R&D efforts have been initiated for new technologies and improvement in efficiency.
 - (viii) Private Solar Power Developers are free to choose the technology based on their financial position and other related factors.

Delay in completion of electrification work under RGGVY

- 608. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that the poor performance of implementing contractors engaged by the Central Public Sector Undertakings (CPSUs) delays the completion of Rajiv Gandhi Grameen Vidyut Yojana (RGGVY) scheme during the Eleventh Plan Period as they are unable to engage adequate manpower as per requirement;
- (b) whether necessary directives has been given to the CPSUs (NTPC, PGCIL and NHPC) to expedite the electrification works under RGGVY scheme; and